

[Shri Pabitra Mohan Pradhan]

stopped. In our State, the Chief Minister was very Gandhian, and he had to stop it, but I objected strongly. I said: "If you stop toddy tapping, you stop the income of a particular set of people. Unless you make alternative arrangements for these families, you should not do it."

But they did it and the people complained after three or four years again that this toddy tapping in some form or other was allowed to be done. So, I say that while the Minister would operate the Act, he should look to the socio-economic condition and he should at least make some allowances in this regard. With these words, I resume my seat.

15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-FOURTH REPORT

SHRI PABITRA MOHAN PRADHAN (Deogarh): I beg to move:

"That this House do agree with the Twenty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1978."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Twenty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1978."

The motion was adopted.

15.01 hrs.

PADDY PRICE (FIXATION) BILL*

SHRI RAJ KRISHNA DAWN (Burdwan): I beg to move for leave to introduce a Bill to provide for establishment of a Paddy Price Stabilisation Corporation for fixation of price of paddy every year and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for establishment of a Paddy Price Stabilisation Corporation for fixation of price of paddy every year and for matters connected therewith."

The motion was adopted.

SHRI RAJ KRISHNA DAWN: I introduce the Bill.

JUTE PRICE (FIXATION) BILL*

SHRI RAJ KRISHNA DAWN: (Burdwan): I beg to move for leave to introduce a Bill to provide for establishment of a Jute Price Stabilisation Corporation for fixation every year of jute prices and declaration thereof and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for establishment of a Jute Price Stabilisation Corporation for fixation every year of jute prices and declaration thereof and for matters connected therewith."

The motion was adopted.

SHRI RAJ KRISHNA DAWN: I introduce the Bill: